## NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 53(ND)2016 CA. NO.

**CORAM:** 

PRESENT: SH. R.VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 05.09.2016

NAME OF THE COMPANY: M/s Arvinder Singh Arora v. M/s Prosper Buildtech Pvt. Ltd.

**SECTION OF THE COMPANIES ACT: 397/398** 

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	RAYJITH MARK	ANVOCATE	RESPONDENT NO.7	the
2.	Debjani Das	P. Advocate	Petitioner	NOT -

## ORDER

Learned counsel for the parties are present. Learned counsel seek and are given 4 weeks further time to settle the matter. Learned counsel for the petitioner has stated that the compromise petition which is on record requires to be modified and she will take appropriate steps in that direction within the period detailed above.

List on 07.10.2016

(R. Varadharajan) Member (Judicial) (Maharaj-Krishan Hanjura) Member (Judicial)

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